

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3812
ANSWERED ON:20.03.2013
TEACHER STUDENT RATIO IN SCHOOLS
Singh Shri Jagada Nand

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any mechanism to ensure proper teacher-student and student- classroom ratio has been put in place under the Right to Education;
- (b) if so, the details thereof;
- (c) whether the said ratios have not been achieved in Bihar, Uttar Pradesh, Odisha, Madhya Pradesh and Jharkhand;
- (d) if so, the details thereof;
- (e) whether the quality of education has been found to be of poor standard in the study conducted to determine the effects of the correct ratio not being maintained;
- (f) if so, the details thereof; and
- (g) the time by which the basic infrastructure and other facilities are likely to be provided to ensure quality education to the students?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d) The Right of Children to Free and Compulsory Education (RTE) Act, 2009, prescribes that the Pupil Teacher Ratio (PTR) should be maintained at school level at 30:1 and 35:1 at primary and upper primary level, respectively. It also provides that there should be atleast one classroom for every teacher. As per the District Information System for Education (DISE) 2011-12 (Provisional), the PTR for all schools in respect of Bihar, Uttar Pradesh, Odisha, Madhya Pradesh and Jharkhand is 59:1, 44:1, 25:1, 34:1 and 40:1, respectively.

The Student Classroom Ratio (SCR) for all the schools in respect of Uttar Pradesh, Odisha, Madhya Pradesh and Jharkhand is 34:1, 27:1, 27:1 and 33:1, respectively, while for Bihar is 79:1.

(e) & (f) The National Council of Educational Research and Training (NCERT) conducts very detailed periodic national surveys of the learning achievements of children in classes III, V and VIII. Two rounds of these National Achievement Surveys have been completed by the NCERT, which have revealed improvements in learning levels, even though the overall levels are low.

(g) The RTE Act provides that all infrastructure facilities, including provision of teachers as per the prescribed PTR should be in place by 31st March, 2013. To ensure better PTR and SCR, 19.82 lakh teacher posts and 3.04 lakh school buildings and 17.92 lakh Additional Classrooms (ACRs) have been sanctioned up to 2012-13 under the Sarva Shiksha Abhiyan (SSA) programme.